

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
ZIPSURE GENERAL INSURANCE LIMITED

1.	NAME OF CORPORATE PERSON	ZIPSURE GENERAL INSURANCE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	September 06 th 2018
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Mumbai Register Number-313608
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U66000MH2018PLC313608
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Register Office: C/o Tushar Shridharani, 417, 4th Floor Jolly Bhavan No.1, 10, New Marine Lines, Mumbai -400020
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	February 23 rd , 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Ritesh Adatiya Insolvency professional. Reg. No. IBBI/IP-001/IP-P01334/2018-19/12013 Regd. Address:- E – 904, Iscon Platinum; Boal Cross Road, Boal, Ahmedabad; Address for all correspondence and claims: Ritesh Prakash Adatiya, 109- Arista Business Place, Sindhu Bhavan Road, Bodakdev, Ahmedabad, Gujarat-380059. Email Id: riteshadatiya01@gmail.com Tel. No. 079-4891661
8.	LAST DATE FOR SUBMISSION OF CLAIMS	March 24 th , 2020

Notice is hereby given that the *Zipsure General Insurance Limited* has commenced voluntary liquidation on February 23rd, 2020.

The stakeholders of *Zipsure General Insurance Limited* are hereby called upon to submit a proof of their claims, on or before March 24th, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Ritesh Prakash Adatiya

Interim Resolution Professional

IBBI/IP-001/IP-P01334/2018-2019/12013

Date: February 24th, 2020

Place: Mumbai